

Name of the corporate debtor: ECA Engineering Private Limited

Date of commencement of CIRP: 09-07-2024

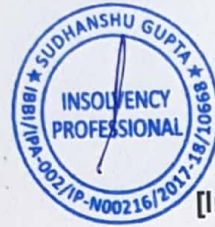
List of creditors as on: 30-07-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Marlin Travels Private Limited	23-07-2024	24941192.47	24941192.47	Unsecured	NIL	No	96.15%	NIL	NIL	NIL	NIL	No
2.	Raja Towers Pvt Ltd	23-07-2024	8853156.88	1000000	Unsecured	NIL	No	3.85%	NIL	NIL	7853156.88	NIL	No proof submitted in respect of Interest of Rs 7853156.88 claimed by M/s Raja Towers Private Limited; Hence, Claim has been



																					admitted on basis of available financials of Corporate debtor
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Sudhanshu Gupta

Sudhanshu Gupta
[Interim Resolution Professional of ECA Engineering Private Limited]
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Place: Delhi
Date: 30th July, 2024